

- IV. (a) Twenty-second Annual Report and Accounts of the Rashtriya Ispat Nigam Limited, Visakhapatnam, for the year 2003-04, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T.952/04]

**Notification of the Ministry of Agriculture**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI KANTILAL BHURIA) : Sir, I lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture and Cooperation) Notification G.S.R. 516 (E) dated the 11<sup>th</sup> August, 2004 rescinding the Insecticides (Price, Stock Display and Submission of Reports) Order, 1986. [Placed in Library. See No. L.T.943/04]

**Reports and Accounts (1998 to 2002) of the Super Bazar, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN) : Sir, I lay on the Table a copy each (in English and Hindi) of the following papers: -

- (i) (a) Thirty-third Annual Report and Accounts of the Super Bazar, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the Super Bazar.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) (a) Thirty-fourth Annual Report and Accounts of the Super Bazar, New Delhi, for the year 1999-2000, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the Super Bazar.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iii) (a) Thirty-fifth Annual Report and Accounts of the Super Bazar, New Delhi, for the year 2000-01, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the Super Bazar.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iv) (a) Thirty-sixth Annual Report and Accounts of the Super Bazar, New Delhi, for the year 2001-02, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the Super Bazar.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. For (i) to (iv) see No. L.T.946/04]

**Report and Accounts (2001-02) of the Food Corporation of India (FCI), New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH) : Sir, I lay on the Table:-

- I. A copy each (in English and Hindi) of the following papers, under sub-section (2) of section 35 of the Food Corporation of India Act, 1964:
  - (a) Annual Report and Accounts of the Food Corporation of India (FCI), New Delhi, for the year 2001-02, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Corporation.
- II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. L.T.948/04]